

of the House are in print. There is no evidence to be collected. If he is a gentleman, he should come forward with a statement apologising before the House.....

MR. SPEAKER: Kindly sit down.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL): Mr. Jyotirmoy Bosu is an hon. member. I hope he will extend this courtesy to all the other hon. members. He has no business to say whether I am a gentleman or not. I can use the same language. He will not like it.

SHRI JYOTIRMOY BOSU: This man...

MR. SPEAKER: I am not allowing any member now. Mr. Jyotirmoy Bosu, it has become a part of your daily programme to do like this. After all, once in a while it is all right, but do not make it the very first item everyday like this. After all, you have sent it to me. You should have waited for my reply. Now you tell all sorts of things and direct such remarks against other members. This is wrong.

SHRI PILOO MODY (Godhra): It was a proposition, whether Mr. Gujral was a gentleman or not, to which Mr. Gujral reacted.

MR. SPEAKER: Please sit down. After all, if we start questioning who is a gentleman, who is not a gentleman, there is no procedure to settle it. You must make rules as to who is a gentleman and who is not a gentleman so that the House may come to some conclusion.

SHRI S. M. BANERJEE (Kanpur): Let us have a ballot.

MR. SPEAKER: You will be the losers;

SHRI JYOTIRMOY BOSU: You will direct the Minister to make a statement.

MR. SPEAKER: I have sent it to him.

SHRI JYOTIRMOY BOSU: AIR is an organ of the ruling party.

MR. SPEAKER: This is too much.

All are gentleman in the House.

SHRI PILOO MODY: What about poor Maya who is not here?

SHRIMATI MAYA RAY (Raiganj): I am very much here. Mr. Mody could not see me.

MR. SPEAKER: You are all members without any sex.

SHRI PILOO MODY: Neither male nor female?

MR. SPEAKER: No, you are all hon. members. You are not expected to be known by your sex.

#### NOTIFICATIONS UNDER WILD LIFE (PROTECTION) ACT

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 63 of the Wild Life (Protection) Act, 1972:—

(1) The Pondicherry Wild Life (Stock Declaration) Rules, 1975, published in Notification No. G.S.R. 63(E) in Gazette of India dated the 1st March, 1975.

(2) The Pondicherry Wild Life (Transactions and Taxidermy) Rules, 1975, published in Notification No. G.S.R. 64(E), in Gazette of India dated the 1st March, 1975. [Placed in Library. See No. LT-9193/75].